NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishrā

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.11/ BB/ 2017	020	For Considera- tion	Rule-6 of IB	Benir E-Store Solutions Pvt. Ltd., Vs Mindlogicx Infratec Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

Aparna. Kulkarné P. Bhototh

Kespondent Applicant

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Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent filed objections. Copy of objections was served on the counsel for petitioner. Counsel for petitioner has also filed a memo giving the new Registration details of the same IRP.

For hearing, list it on 11.08.2017.

MEMBER (J)

MEMBER (T)